



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 05.08.2026

NOTICE

Please take notice that the following matters listed in the Court – II on 05.08.2026 were not taken up. The next dates of hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	I.A. No. 5396 of 2026 in Comp. App. (AT) (Ins) No. 1205 of 2025	Assam Power Distribution Company Ltd., (Operational Creditor) Vs. Meena Sureka, (Insolvency Professional)	05.08.2026	06.08.2026
2.	Comp. App. (AT) No. 198 of 2026	Usar Commerce Technologies Pvt. Ltd. Vs. Utsav Soi & Ors.	05.08.2026	24.08.2026
3.	Comp. App. (AT) No. 120 of 2026 & I.A. No. 2432 of 2026	Ghansham Dembla & Anr. Vs. Precision Rubber Industries Pvt. Ltd. & Ors.	05.08.2026	09.09.2026
4.	Comp. App. (AT) No. 102 of 2026	Cadila Healthcare Ltd. Vs. Satya Saxena & Ors. With	05.08.2026	24.08.2026

5.	Comp. App. (AT) No. 103 of 2026	Cadila Healthcare Ltd. Vs. Raj Kishan Saxena & Ors.	05.08.2026	24.08.2026
6.	Comp. App. (AT) No. 198 of 2025 & I.A. No. 2412, 2413, 2414, 5235 of 2026 (With Defects)	Diven Dembla Vs. Precision Rubber Industries Pvt. Ltd. & Ors.	05.08.2026	09.09.2026
7.	Comp. App. (AT) (Ins) No. 2323 of 2024	Manohar Datta Kulkarni & Ors. Vs. Avil Menezes, Liquidator of Pratibha Industries Ltd. With	05.08.2026	14.09.2026
8.	Comp. App. (AT) (Ins) No. 2332 of 2024	Ajit Kulkarni Vs. Avil Jerome Menezes, Liquidator of Pratibha Industries Ltd. With	05.08.2026	14.09.2026
9.	Comp. App. (AT) (Ins) No. 402 of 2025	Avil Menezes, The Liquidator of Pratibha Industries Ltd. Vs. Ajit B. Kulkarni & Ors.	05.08.2026	14.09.2026
10.	Comp. App. (AT) (Ins) No. 254 of 2025	Krishan Dhingra Vs. State Bank of India & Anr.	05.08.2026	14.09.2026
11.	Comp. App. (AT) (Ins) No. 1783 of 2025 & I.A. No. 6955, 6956, 6957 of 2025 With	Shiv Kumar Vs. Vishnu Upadhyay & Ors.	05.08.2026	14.09.2026

12.	Comp. App. (AT) (Ins) No. 1784 of 2025 & I.A. No. 6958, 6959, 6960 of 2025	Rohit Kasliwal Vs. Vishnu Upadhyay & Ors.	05.08.2026	14.09.2026
13.	Comp. App. (AT) (Ins) No. 35 of 2026 & I.A. No. 135, 136, 137 of 2026	State Bank of India Vs. Sunil Kumar Agrawal (RP of Yogiraj Spinning) & Ors.	05.08.2026	15.09.2026
14.	Comp. App. (AT) (Ins) No. 283 of 2026 & I.A. No. 1029 of 2026	Deepak Vig Vs. Sumit Sharma & Anr.	05.08.2026	15.09.2026
15.	Comp. App. (AT) No. 36 of 2026	Jaikashi Trading & Finance Coivipany Pvt. Ltd. Vs. Kejriwal Integrated Textile Park Pvt. Ltd. & Ors. With	05.08.2026	16.09.2026
16.	Comp. App. (AT) No. 38 of 2026	Suresh Kumar Kejriwal Vs. Kejriwal Geotech Pvt. Ltd. & Ors.	05.08.2026	16.09.2026
17.	Comp. App. (AT) No. 84 of 2026	Vishnu Tuslyan Vs. Tirupati Investment & Trade Ltd. & Ors.	05.08.2026	16.09.2026
18.	Competition App. (AT) No 05 of 2026	Association of Progressive Liquor Vendors & Anr. Vs. Competition Commission of India & Ors.	05.08.2026	17.09.2026

19.	Comp. App. (AT) (Ins) No. 441 of 2025	Mahesh Maheshwari Vs. Divyesh Desai, Liquidator of Shri Aster Silicates Ltd. & Anr.	05.08.2026	01.09.2026
20.	Comp. App. (AT) (Ins) No. 547 of 2026 & I.A. No. 2106, 2107 of 2026	Pankaj Sharma Vs. Seatel Electronics India Pvt. Ltd.	05.08.2026	02.09.2026
21.	Comp. App. (AT) No. 153 of 2022 & I.A. No. 1016 of 2024	Goldstar Enclave Pvt. Ltd. Vs. Jasjit Pal & Anr.	05.08.2026	18.09.2026
22.	Comp. App. (AT) (Ins) No. 321 of 2022	Atul Automobiles Through Partner Mr. Sudhir Kumar Shanti Lal Shah Vs. Resolution Professional of Eagle Corporation Pvt. Ltd. (In CIRP) Daval Mistry & Anr. With	05.08.2026	18.09.2026
23.	Comp. App. (AT) (Ins) No. 673 of 2021 & I.A. No. 1769 of 2021	Bajaj Finance Limited Vs. Dhaval Jitendra Kumar Mistry Resolution Professional of Eagle Corporation Pvt. Ltd.	05.08.2026	18.09.2026
24.	Comp. App. (AT) (Ins) No. 1159 of 2022	Ritu Automobiles Pvt. Ltd. Vs. HDFC Bank Ltd. With	05.08.2026	21.09.2026

25.	Comp. App. (AT) (Ins) No. 1241 of 2022	Ritu Automobiles Pvt. Ltd. Vs. HDFC Bank Ltd. & Anr. With	05.08.2026	21.09.2026
26.	Comp. App. (AT) (Ins) No. 1982 of 2024 (With Defects)	Manoj Lalwani Vs. Ritu Automobiles Pvt. Ltd. Through Liquidator & Anr.	05.08.2026	21.09.2026
27.	Comp. App. (AT) (Ins) No. 455 of 2024 (With Defects)	Vallabh Dhawan, Suspended Director of Aashiyana Infrastructure Development Pvt. Ltd. Vs. Aashiyana Infrastructure Development Pvt. Ltd (Through Its IRP) & Ors. With	05.08.2026	21.09.2026
28.	Comp. App. (AT) (Ins) No. 456 of 2024 (With Defects)	Suresh Dhawan, Suspended Director of Stanley Hotels & Resorts Pvt. Ltd. Vs. Stanley Hotels & Resorts Pvt. Ltd (Through Its IRP) & Ors. With	05.08.2026	21.09.2026
29.	Comp. App. (AT) (Ins) No. 540 of 2024	Rupin Malhotra Vs. Rahul Jindal & Anr. With	05.08.2026	21.09.2026
30.	Comp. App. (AT) (Ins) No. 541 of 2024	Vallabh Dhawan Vs. Rahul Jindal & Anr. With	05.08.2026	21.09.2026

31.	Comp. App. (AT) (Ins) No. 542 of 2024	Suresh Dhawan Vs. Rahul Jindal & Anr.	05.08.2026	21.09.2026
32.	Comp. App. (AT) (Ins) No. 831 of 2024	Shyam Mohanlal Khandelwal, Member of The Suspended Board of Directors of Supreme Star Villa Pvt. Ltd. Vs. SREI Equipment Finance Ltd. & Anr. With	05.08.2026	23.09.2026
33.	Comp. App. (AT) (Ins) No. 833 of 2024	Pankaj Udeshi, Member of The Suspended Board of Directors of Supreme Innovative Building Projects Pvt. Vs. SREI Equipment Finance Ltd. & Anr.	05.08.2026	23.09.2026
34.	Comp. App. (AT) (Ins) No. 1710 of 2024	Saurabh Kumar Tayal Vs. Bank of Baroda & Anr.	05.08.2026	23.09.2026
35.	Comp. App. (AT) (Ins) No. 700 of 2025 & I.A. No. 2697 of 2025	Sanjay Arora Vs. Canara Bank	05.08.2026	24.09.2026
36.	Comp. App. (AT) (Ins) No. 1104 of 2025 & I.A. No. 4317, 4318 of 2025 & 268 of 2026	Sikandar Singh Vs. Vaneet Bhatia, IRP of D S Home Construction Pvt. Ltd. & Anr.	05.08.2026	24.09.2026

37.	Comp. App. (AT) (Ins) No. 518 of 2026 & I.A. No. 1996, 1997 of 2026	Jayshree Agrawal Vs. Chhaya Gupta Resolution Professional of JSM Devcons India Pvt. Ltd.	05.08.2026	24.09.2026
38.	Comp. App. (AT) No. 80 of 2024	Sunita Chugh & Anr. Vs. Sanjay Singh & Ors.	05.08.2026	25.09.2026
39.	Comp. App. (AT) No. 160 of 2024	Bhavesh Narumalani Vs. Therm Flow Engineers Pvt. Ltd. & Ors.	05.08.2026	25.09.2026
40.	Comp. App. (AT) No. 86 of 2026	Futurese Technologies Pvt. Ltd. Vs. Miles Education Pvt. Ltd. & Ors.	05.08.2026	25.09.2026
41.	Comp. App. (AT) (Ins) No. 2133 of 2024 & I.A. No. 3940 of 2026	Ravi Goel Vs. Amit Agarwal & Anr.	05.08.2026	25.09.2026

By order of Hon'ble Officiating Chairperson
-Sd/-
Registrar